

weekly Gazette, publishing the University Grants Commission (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations, 2012.

[Placed in Library. See No. L.T. 9819/15/13]

... (Interruptions) ...

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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY  
STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE**

SHRI BRAJESH PATHAK (Uttar Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Health and Family Welfare:—

- (i) \*73rd Report on the Indian Medical Council (Amendment) Bill, 2013;
- (ii) \*74th Report on the Mental Health Care Bill, 2013;
- (iii) 75th Report on Action Taken by Government on the recommendations/ observations contained in the Sixty eighth report on Demands for Grants (2013-14) of the Department of AYUSH;
- (iv) 76th Report on Action Taken by Government on the recommendations/ observations contained in the Seventieth report on Demands for Grants (2013-14) of the Department of AIDS Control; and
- (v) 77th Report on Action Taken by Government on the recommendations/ observations contained in the Sixty-ninth report on Demands for Grants (2013-14) of the Department of Health Research.

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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY  
STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT**

SHRI AVINASH RAI KHANNA (Punjab): Sir, I present the following Reports# (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development:—

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\* The Reports were presented to the Chairman, Rajya Sabha on the 20th November, 2013 and forwarded to the Speaker, Lok Sabha on the same day.

#The Reports were presented to the Chairman, Rajya Sabha on 24th September and 27th November, 2013 respectively and were forwarded to the Speaker, Lok Sabha on the same day.

[Shri Avinash Rai Khanna]

- (i) 258th Report on the Indecent Representation of Women (Prohibition) Amendment Bill, 2012; and
- (ii) 259th Report on the National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013.

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**EVIDENCE TENDERED BEFORE THE DEPARTMENT-RELATED  
PARLIAMENTARY STANDING COMMITTEE ON HUMAN  
RESOURCE DEVELOPMENT**

SHRI AVINASH RAI KHANNA (Punjab): Sir, I lay on the Table, a copy of the Evidence tendered before the Department-related Parliamentary Standing Committee on Human Resource Development on the Indecent Representation of Women (Prohibition) Amendment Bill, 2012 and the National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013.

... *(Interruptions)* ...

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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY  
STANDING COMMITTEE ON PERSONNEL, PUBLIC  
GRIEVANCES, LAW AND JUSTICE**

SHRI SHANTARAM NAIK (Goa): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice:—

- (i) Sixty-third Report on the Rajasthan Legislative Council Bill, 2013;
- (ii) Sixty-fourth Report on the Judicial Appointments Commission Bill, 2013; and
- (iii) Sixty-fifth Report on the Representation of the People (Second Amendment and Validation) Bill, 2013.

... *(Interruptions)* ...